

(22)

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p style="text-align: center;"><b>OA 84/2003 Om Prakash &amp; Ors. Vs U.O.I. &amp; Ors.</b></p>
	<p style="text-align: center;"><b>19.07.2007</b></p> <p>None for the applicant. Mr T.P.Sharma, Counsel for the respondents.</p> <p>This case has been listed before the Deputy Registrar due to non availability of the Division Bench. Be listed before the Hon'ble Bench on 21.08.2007.</p> <p style="text-align: center;">(GURMIT SINGH) DEPUTY REGISTRAR</p> <p>Shashi/</p>
<i>Copy V.R.B. 7-8-2007</i>	<p style="text-align: center;"><b>21.08.2007</b></p> <p><b><u>OA No.84/2003</u></b></p> <p>None present for applicant. Mr. T.P. Sharma, Counsel for respondents.</p> <p>None is present on behalf of the applicant today. Even on last three occasions i.e. on 20.03.2007, 25.04.2007 and 19.07.2007, none was present on behalf of the applicant. It appears that applicant has lost interest in this case. Hence the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p><i>R.R.Bhandari</i></p> <p style="text-align: right;"><i>K</i></p> <p style="text-align: center;"><b>(R.R.BHANDARI) MEMBER (A)</b></p> <p style="text-align: right;"><b>(KULDIP SINGH) VICE CHAIRMAN</b></p>